### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION No. 23 TO BE ANSWERED ON 15.12.2017

# NUTRITIONL GUIDELINES FOR CHILDREN

#### 23. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there exists considerable vagueness with regard to nutritional guidelines for children in the country and if so, the details thereof;
- (b) whether the Government has ever issued authentic nutritional guidelines for children and if so, the details thereof;
- (c) the steps taken to make the general public aware of the same; and
- (d) if not, the reasons therefor?

# ANSWER

# MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT ( DR. VIRENDRA KUMAR)

- (a) & (b) The Revised Nutritional and Feeding norms were issued on 24.02.2009. Subsequently, the National Food Security Act was promulgated in 2013. Sections 4,5,6 & 7 of the said Acts mandates the nutritional entitlement for children and pregnant women and lactating mothers. Schedule II of the aforesaid Act prescribes nutritional norms for the aforesaid beneficiaries. In pursuance of Section 39 of the Act, Supplementary Nutrition (under ICDS) Rules were notified on 20.02.2017; a copy of which was laid on the Table of both the Houses of Parliament.
- (c) & (d) The aforesaid Supplementary Nutrition (under ICDS) Rules 2017 have been uploaded on this Ministry's website and the same are available in the public domain.

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